

OA 340 of 1996

1/12.7.96

Shri M.L.Paswan, Registrar I/C

Defects have been pointed out in

items nos. 11 & 21. Remove the defects by 19.7.96.

SKS

( M.L.Paswan )  
Registrar I/C

2  
19.7.96

Shri M.L.Paswan, Registrar I/C

CM

Shri S.K.Singh, counsel for the applicant is present. Defects have been removed. Learned counsel for the applicant submits that the applicant has prayed for interim relief and the case is very urgent. Let this case be listed before the Hon'ble Bench on 25.7.96 for hearing on interim order and admission.

(M.L.Paswan)  
Registrar I/C

3./ 25.7.96. Counsel for the applicant : Shri S.K. Singh.

Let it be adjourned to 6.8.96 for hearing on admission as prayed for by the learned counsel for the applicant.

/CBS/

*N.K.Verma*  
(N.K. Verma)  
Member (A)

4/05.08.96

Counsel for the applicant : Shri R.K.Samrendra

Heard Shri R.K.Samrendra, learned counsel for the applicant, who after certain arguments prays for one week's adjournment to argue out this matter. Prayer granted. List this case on 13.08.1996 for admission.

*N.K.Verma*

(N.K.Verma)  
Member (A)

KJ

5./ 13.8.96. Counsel for the applicant : Shri S.K. Singh.

Shri S.K. Singh, the learned counsel for the applicant prays for one week's adjournment. Adjournment is granted. List this case on 20.8.96 for admission hearing.

*N.K.Verma*

(N.K. Verma)  
Member (A)

6./ 20.8.96. Shri Sushil Kumar Singh, proxy counsel for Shri R.K. Samrender, the counsel for the applicant.

Adjourned to 4.9.96 for admission hearing at the request of the proxy counsel.

14

7/2.97

List on 27.8.97 for hearing on (N.K. Verma)  
admission.

Member (A)

CM

*N.K.Verma*  
(V.N. Mehrotra)  
Vice-Chairman

OA - 340/96

7. / 4.9.96.

Shri Sanjay Kr. Singh, the proxy counsel for  
Shri R.K. Samrendra, the counsel for the applicant.

A request has been made for adjournment on behalf  
of the learned counsel for the applicant on the ground  
of illness. Adjournment is granted. List it on 8.10.96  
for admission hearing.

✓  
/CBS/

(K.D. Saha)

Member (A)

✓  
(V.N. Mehrotra)

Vice-chairman

08.10.96

Counsel for the applicant : Shri S.K.Singh.

On the ground of the illness of the  
arguing counsel adjournment is sought. List it on  
20.11.1996 for admission.

✓  
(D. Purkayastha)  
Member (J) ..

✓  
(K.D. Saha)  
Member (A)

11.11.1996

List on 30.12.1996 for admission before the  
Division Bench.

MPS.

✓  
( V.N. Mehrotra )  
Vice- Chairman

10/30.12.96

Adjourned to 29.01.1997 for admission.

SKJ

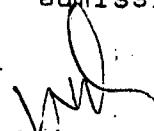
✓  
( V.N. Mehrotra )  
Vice- Chairman

11

29.3.97

List on 17.3.97 for admission.

CM

  
(V.N. Mehrotra)  
Vice-Chairman

12

17.3.97

CM List on 12.5.97 for hearing on  
admission.

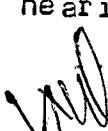
  
(V.N. Mehrotra)  
Vice-Chairman

13

12.5.97

List on 0.7.97 for hearing on  
admission.

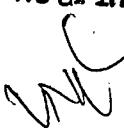
CM

  
(V.N. Mehrotra)  
Vice-Chairman

14

7.7.97

CM List on 27.8.97 for hearing on  
admission.

  
(V.N. Mehrotra)  
Vice-Chairman

15/27.8.97 List on 28.10.97 for hearing on  
admission.

*W.H.*  
( V.N. Mehrotra )  
Vice-Chairman

SKS

~~SKS~~

16

28.10.97 List on 8.1.98 for admission.

CM

*W.H.*  
( V.N. Mehrotra )  
Vice-Chairman

17/08.01.98

List on 17.03.1998 for admission.

SKJ

*W.H.*  
( V.N. Mehrotra )  
Vice-Chairman

8./ 17.3.98.

List it on 7.4.98 for hearing on admission.

/CBS/

*L.R.K. Prasad*  
( L.R.K. Prasad )  
Member ( A )

19/7.4.98

None for the parties. Adjourned for  
hearing on admission on 29.5.98.

SKS

*L.R.K. Prasad*  
( G. Narasimham )  
Member ( G )

*L.R.K. Prasad*  
( L.R.K. Prasad )  
Member ( A )

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20./ 29.5.98. None for the applicant.

Nobody appears on behalf of the applicant  
today also. The OA is dismissed in default.

  
/CBS/

(L.R.K. Prasad)

Member (A)

  
(V.N. Mehrotra)

Vice-chairman